the total expenses on testing and despatch of samples during the last 3 years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. .SANGMA): (a) The Cotton Corporation of India Ltd., has performed the objectives tor which it has been set up. Is profit and loss from the years 1978-79 to 1980-81 are ag follows:—

1978-79	Rs. 69,559,965 (Loss)
1979-80	Rs. 1,36,546,200 (Loss)
1980-81	Rs. 10,571,672 (Profit)

(b) No, Sir.

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(c) and (d) The Cotton Corporation of India sells cotton directly to consumers as well as through intermediaries depending upon customers' requirements. In case of sales effected through intermediaries, the Corporation pays \ per cent hrokerage in confonmity with well-established market practices. The amount_s paid as brokerage during the last four years is as follows: —

Year	1 per cent Brokerage
	(in Rs.)
1977-78	2,51,607
1978-79	3,68,857
1979-80	28,81,330
1980-81	39,79,906

- (e) The Corporation has not paid any amount to East India Cotton Association, Bombay for fixing price for N.T.C, during the last three years.
- (f) Amounts paid by the Corporation for testing its samples to a laboratory biiongjhg Uo the All-India Federation of Cooperative Spinning Mills in Bombay during Uhe last three years are a_s follows:—

Year	Amount (in Rs.)
1978-79	1460
1979-80	144
1980-81	Nil

Expenses on despatches of samples are not maintained separately by the Corporation.

कपास की ग्रधिक तौल

662. श्री प्यारे लाल खंडेलवाल : क्या वाणिज्य मंत्री यह बताने की कुपा करेंगे कि:—

- (क) क्या सरकार को मध्य प्रदेश में भारतीय कपास निगम के खरीद केन्द्रों में किसानों से कपास तौल में उचित मात्रा से श्रधिक ले लिए जाने के बारे में कुछ शिकायर्ते प्राप्त हुई हैं ;
- (ख) क्या बदनावर सहित कुछ ग्रन्य केन्द्रों पर किसानों के बोगस नामों पर पर्चा बना कर स्टेट बैंक ग्राफ इन्दौर की बदनावर शाखा से रुपये निकालने को शिकायतें प्राप्त हुई हैं; ग्रौर
- (ग) यदि उपरोक्त भाग (क) धौर (ख) के उत्तर 'हां' हों, तो क्या उन शिकायतों की जांच की गई है धौर यदि हां, तो इस संबंध में ब्यौरा क्या है?

वाणिज्य मंत्रालय में उपमंत्री (श्री पीः एः संतमा)ः (क) जी हां।

- (ख) जी हां।
- (ग) भारतीय रूई निगम द्वारा इन शिकायतों की जांच की जा रही है।

Cut in import duty on Acetate Yarn

- 663. SHRI ASHWANL KUMAR: Will the Minister of COMMERCE be pleased to state:
- (a) what will be the effect of the recent cut in import duty on the acetate yarn industry;
- (b) whether any representation from the Association of Man-made Fibre had been received by Government in this respect; and
- (c) if so, what are the details of the representation?